

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3001
ANSWERED ON:29.11.2010
RECRUITMENT OF SCS IN CORPORATE INDUSTRY
Angadi Shri Suresh Chanabasappa

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has asked the Indian Corporate Industry to publish the data relating to Scheduled Castes (SCs) recruits employed by them in their Annual Reports;
- (b) if so, the response of the Organisations/Associations of Indian Corporate Industry thereto; and
- (c) the number of such candidates recruited in the corporate so far?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (c) In the 2nd meeting of Co-ordination Committee on Affirmative Action held on 14-7-2007. Industries Chambers agreed to report data on Scheduled Caste/Scheduled Tribe employment in the Annual Report of Companies on a voluntary basis.

The industry associations had informed that the member companies of the associations have not provided the data of employees on the basis of caste.